

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 321
(IB)- 266(ND)2019
IA/3468/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

...Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd.

...Respondent

SECTION : 7 of IBC Code, 2016

Order Delivered on 21.10.2020

CORAM:

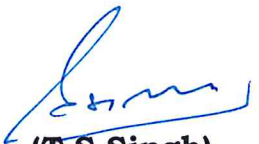
CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Abhay Pratap Singh, Mr. Aaryan Sadanand, Mr. Prakeek Kushwaha for Allottees

ORDER

Renotify this case on 26.10.2020.


(T.S Singh)
(Court Officer)